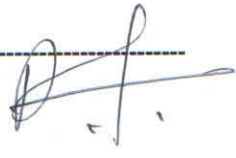




**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 23.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP (CAA) No. 03/BB/ 2017	-	Hearing	230/ 232	CSR India Pvt. Ltd. & 2 Others


SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	V.J. Achalanand 9880187470 RASHMI DESHPANDE 944 9372016	Advocate for petitioner	 
2.	Sinchana.M.R	ROC/RD	

Counsel for petitioner is present. Smt. M.R. Sinchana appearing for ROC/RD is present. Today, the counsel for petitioner has filed synopsis. Heard both sides.

Orders reserved. In the meanwhile, counsel for petitioner is directed to file affidavit stating that notices were already issued to the concerned authorities and there are no other authorities to whom notices are to be issued.

The matter is reserved for orders.


MEMBER (J)


MEMBER (T)